

No.J-11014/1/2023-Judicial/ E. 72988
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 06th March, 2026

ORDER

With reference to this Department's Order No.J-11014/1/2023-Judicial dated 14.03.2023, the President is pleased to extend the term of **Shri K. Govindarajan**, Deputy Solicitor General of India for the High Court of Madras, Madurai Bench, for a further period of three months with effect from 14.03.2026 or until further orders, whichever is earlier.

2. The engagement of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. J-12011/6/2025-Judicial/E. 158060 dated 05.02.2026 & other instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions and guidelines for litigation in-charge as per OM No. J-16/2024-Judicial dated 16.10.2024. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

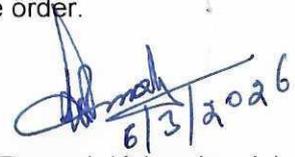
3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to: -

1. PS to Hon'ble MoS (IC) L&J.
2. PSO to Law Secretary/AS/JSs in Main Secretariat of Department of Legal Affairs.
3. Ld. ASGI, High Court of Madras.
4. The Registrar, High Court Madras, Madurai Bench.
5. The DSGI, High Court of Madras, Chennai Bench.
6. The In-charge, Branch Secretariat Chennai.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGI w.e.f. the date of this order.
9. LIMBS team for information and necessary action.
10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Office / Spare copies.



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